

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION No. 67 of 2024**

IN THE MATTER OF:

Kontham Sangeeth.

...Applicant(s)

AND

Telangana State Pollution Control Board and Anr.

...Respondent(s)

**REPORT OF THE 2ND RESPONDENT – DISTRICT COLLECTOR
(WARANGAL)**

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Place: Chennai

Date: 09.09.2024



Mrs. H. Yasmecn Ali,
Counsel for the 2nd Respondent.

**REPORT OF THE DISTRICT COLLECTOR, WARANGAL DISTRICT DATED:
10.09.2024 IN ORIGINAL APPLICATION NO. 67 of 2024 FILED BY MR,
KOTHAM SANGEETH, R/O 2ND DOCTORS COLONY, DESHAIPET,
WARANGAL DISTRICT**

It is humbly submitted that, Mr. Kotham Sangeeth has filed a case before the Hon'ble National Green Tribunal (NGT), Delhi regarding the pollution of fresh water ponds (Kota Cheruvu) due to garbage and plastic waste totally dumped through sewage water, and requested for necessary action. Wherein, The Hon'ble National Green Tribunal (NGT), Delhi has registered a case and transferred to Hon'ble National Green Tribunal (NGT), Chennai, and the Hon'ble Tribunal has issued directions to file a report in the matter.

In this regard, as per the available records with the office, It is submitted that, as per direction of the Hon'ble Tribunal, a Joint Committee was constituted comprising of representatives of the Collector, Warangal and Telangana State Pollution Control Board (TSPCB) , and the Joint Committee has been conducted enquiry and submitted their report before the Hon'ble NGT, Chennai on the following recommendations are noticed.

1. The Greater Warangal Municipal Corporation (GWMC) shall take measures to avoid un-treated sewage entering into the lake and also construct Interception & Diversion structure (I&D) for diversion of un-treated sewage and construct Sewage Treatment Plant (STP) for treatment & disposal of un-treated sewage into the lake.
2. The GWMC shall take measures to prevent solid waste dump along the periphery of the lake
3. The GWMC shall remove the solid waste from the drain (inlet of the lake) regularly to avoid entering into the lake. The removed solid waste shall be transported to Municipal dump yards/processing facility.
4. The Irrigation department shall construct a fence all along the drains leading to lake to prevent the solid waste dumping.

5. The GWMC shall stop immersion of lord Ganesha idols during Ganesh Nimmajanam festival into the tank and shall make provisions for providing temporary baby ponds for immersion of lord Ganesha idols.
6. The GWMC/irrigation department shall take up strengthening of bund and providing greenbelt along the bund of the lake.
7. The GWMC shall take up beautification, plantation in and around the lake.
8. The Revenue Officials shall take action against the encroachments in the FTL and buffer zones in co-ordination with Irrigation Officials.

It is submitted that, in view of the above recommendations, the Commissioner, Greater Warangal Municipal Corporation (GWMC), Warangal has submitted a report, and in pursuance of the said report, it is observed that the following measures were taken on the recommendations made by the Joint Committee, and the same are as follows:

1. Greater Warangal Municipal Corporation (GWMC) to comply the directions of the Hon'ble National Green Tribunal, and to reduce the pollution and rejuvenate the lake of Kota Cheruvu and other lakes in GWMC limits, taken up the RFP for the work of "Selection of Consultant for Preparation of Comprehensive Improvement plans for Under Ground Drainage, Storm Water Drainage and Water Supply Systems, Rejuvenation of water bodies, Aquifer Management Plan, and Design of Blue-Green Infrastructure for GWMC. Part 2) Detailed Project Reports for identified/ prioritized projects of Under Ground Drainage, Storm water Drainage and Water Supply Systems Rejuvenation of Water bodies, Aquifer Management Plan and Design of Blue-Green Infrastructure including Underground Ducts for services like power, telecom, cable, internet etc. Duly considering Comprehensive Plans and available information in GWMC and other concerned Departments" was taken up and the same is at tender process. And this Corporation has been taking all the necessary steps to prevent the sewerage flow into the Kota cheruvu.

2. The GWMC has taken preventive measures in dumping of solid waste by establishing the (2) no.s of bins all along with the periphery of the lake to collect solid waste dump and transporting the same to the dump site located at Rampur on regular basis. (photos are herewith enclosed for kind perusal).
3. The GWMC has taken special drive for removing the solid waste from the inlet drains of the said Kota cheruvu on a periodical manner and recently from 10.05.2024 to 25.05.2024, the GWMC removed waste from feeder inlet drains of the lake and transported to the dump site located at Rampur. (Photos are herewith enclosed for kind perusal).
4. The District collector, Warangal has instructed to the Commissioner GWMC, Warangal for diversion of the idols for immersion in alternate temporary ponds during the immersion of Lord Ganesh idols during Ganesh Nimmajanam festival into the tanks in coordination with of the Ganesh Utsava committees and Police department
5. After strengthening of the bund by the Irrigation Department, the GWMC will take execution of the work of the development of green belt along with the bund
6. Further, the GWMC through the proceedings vide Roc.No.G1/65357/2024, dt: 26/07/2024 has sanctioned an amount of Rs.28,78,289/- in favour of Executive Engineer, Irrigation & CAD Dept. towards conducting the FTL Survey of the water bodies including the Kota Cherucu, After completing the work of FTL survey and fixing of boundaries and also after strengthening of bund by the Irrigation department, the works such as beautification, plantation in and around the lake will be taken up by the GWMC duly obtaining the permissions from the Government and as well as with the approval of the Council of the GWMC.

It is further humbly submitted that, the Executive Engineer, I & CAAD., Irrigation Division No.02, Nakkalagutta, Hanumakonda has submitted the report on the recommendations made by the Joint Committee, and in brief of the said report is that for conducting the FTL survey of tanks including the Kota Cheruvu, through LIDAR(Photogrammetric drone survey) in Warangal, they have invited the Tenders on 28.08.2024, and after finalization of the tenders, with due procedure, the survey will be conducted for fixing of the FTL boundary of the lakes through LIDAR, and thereafter encroachments that were made within the area of the FTL will be come out for taking necessary action against them.

It is humbly submitted that, in view of the above observations, the concerned authorities of the Warangal District have been taking all possible necessary steps on the recommendations of the joint Committee. Hence, it is prayed the Hon'ble Tribunal to close the complaint.

In view of the above facts and circumstances, it is prayed that the Hon'ble Tribunal may be pleased to close the case and pass such other order or orders, as the Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

Date: 06.09.2024
District: Warangal

Satyashande
District Collector
COLLECTOR
Warangal
WARANGAL

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**PROCEEDINGS OF THE COMMISSIONER : : GREATER WARANGAL
MUNICIPAL CORPORATION**

Present:- Dr. Ashwini Tanaji Wakade, I.A.S.

Proc.No.G1/4372/2024

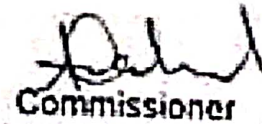
Date:-24-07-2024

**Sub:- Greater Warangal Municipal Corporation – Town Planning Branch –
Conducting the FTL survey through DGPS and Photogrammetry drone
(LIDAR Survey) – Sanction of an amount of Rs.28,78,289/- in favour of
Executive Engineer, Irrigation & CAD Dept. – Orders – Issued.**

**Ref:- File.No.REV/E4/ENCR/0007/2024-COLL HNK, dt.30-04-2024 of the
District Collector, Hanumakonda.**

ORDER:-

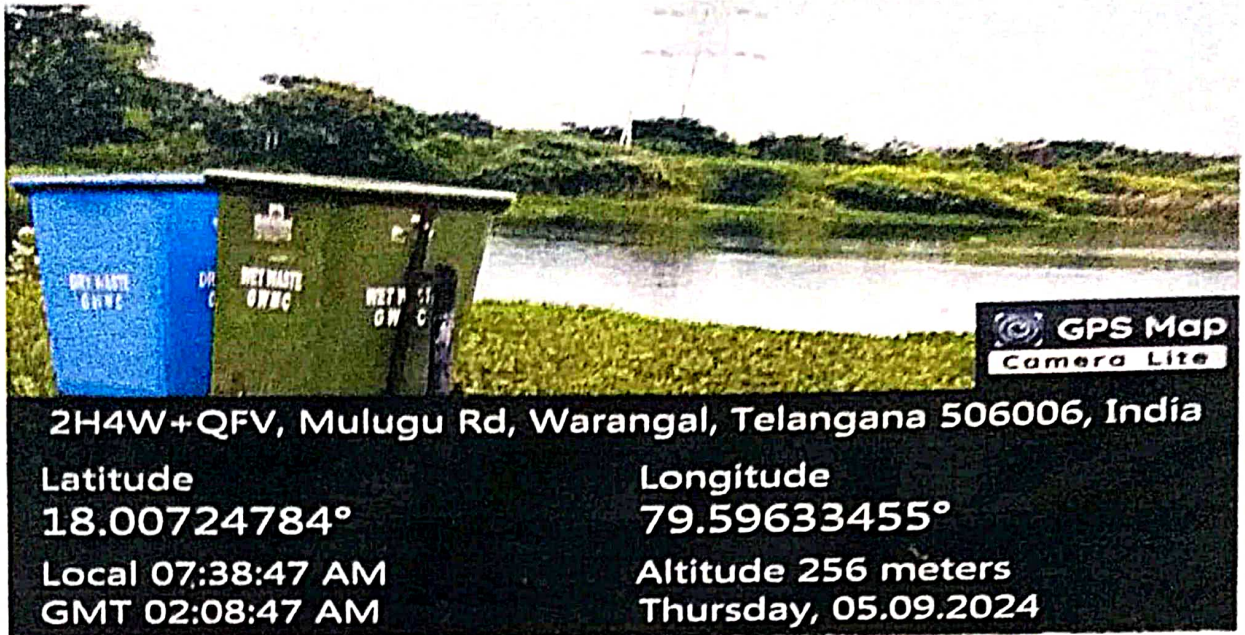
Sanction is hereby accorded for an amount of Rs.28,78,289/- (Rupees Twenty Eight Lakhs Seventy Eight Thousand two hundred and Eighty Nine only) towards Conducting the FTL survey through DGPS and Photogrammetry drone (LIDAR Survey) for total 82 tanks in Warangal, Khilla Warangal Mandals of Warangal District and Hanamkonda Mandal of Hanumakonda District in favour of the Executive Engineer, Irrigation Division No.2, Nakkalagutta, Warangal. The expenditure will met from Municipal General funds.



**Commissioner
Greater Warangal Municipal Corporation**

To,
The Executive Engineer,
Irrigation Division No.2,
Nakkalagutta, Warangal.

Copy to the Accounts (expenditure) Branch, GWMC.
Copy to the Examiner of Accounts, GWMC.



Photos showing bins provided at Koti cheruvu to collect solid waste.



Photos showing desilting and removal of solid waste from inlet drains of Koti cheruvu.



Photos showing desilting and removal of solid waste from inlet drains of Koti cheruvu.